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NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 77/10	IA 17/16 IA 18/16 and IA 35/16 in TP 26/16.	Orders on IA 18/16	397-398	Dr. Joe Verghese & Ors. Vs Omega Hospitals Pvt. Ltd., & 6 Ors.

NAME (IN CAPITAL) SL.

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

M. NAGARAJU ov/ 3448785187

PETI TIONEN

ORDER

Counsel for Petitioner is present. Counsel for Respondents is also present. IA No. 18/16 is suo-moto re-opened. It is further heard and further argument. Posted for orders on 27/04/2017.

Member (J)

Member (T)